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# Declaration of Assets and Liabilities

2023-24  
Year ~~2022-23~~

I, Amit Kumar Sharma, son/daughter/wife of Shyam Nandan Sharma.

aged 38 years, belonging to Bihar Legislative Assembly (Secretariat)  
service and presently working as Office Attendant

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

## A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description                                                                   | Self                                                                           | Spouse Name(S)                | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|---------|-------------------------------------------------------------------------------|--------------------------------------------------------------------------------|-------------------------------|------------------|------------------|-----------------------|
| (i)     | Cash                                                                          | 5,000/-                                                                        | 2000                          | NIL              | NIL              | NIL                   |
| (ii)    | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | SBI Bank 3,20,584/-<br>UBI Bank 68,321/-<br>IDBI Bank 7641/-                   | BOB 23,800/-<br>IDBI 3071/-   | "                | "                | "                     |
| (iii)   | Bonds, Debentures and Shares in companies                                     | NIL                                                                            | "                             | "                | "                | "                     |
| (iv)    | Other financial institutions, NSS, Postal Savings, LIC Policies, etc          | 1) LIC Policy Amt- 3096/-<br>2) LIC Policy 1651/-<br>3) LIC Policy 8291 (Only) | LIC Policy Amt- 7394/- (Only) | "                | "                | "                     |
| (v)     | Motor Vehicles (details of make, etc.)                                        | Honda SP 125                                                                   | "                             | "                | "                | "                     |
| (vi)    | Jewellery (give details of weight and value)                                  | Old 20gm                                                                       | Old 50gm<br>Silver 50gm       | Old 29gm         | "                | "                     |
| (vii)   | Other assets, such as values of claims / Interests                            | NIL                                                                            | "                             | "                | "                | "                     |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

Amit Kumar Sharma

श्री राजीव कुमार  
07/2/23  
1287

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr. No. | Description                                                                                                                                 | Self | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|---------|---------------------------------------------------------------------------------------------------------------------------------------------|------|----------------|------------------|------------------|-----------------------|
| (i)     | Agricultural Land<br>- Location(s)<br>- Survey number(s)<br>- Extent (Total measurement)<br>- Current market value                          | NIL  | "              | "                | "                | "                     |
| (ii)    | Non-Agricultural Land<br>- Location(s)<br>- Survey number(s)<br>- Extent (Total measurement)<br>- Current market value                      | NIL  | "              | "                | "                | "                     |
| (iii)   | Buildings (Commercial and residential)<br>Location(s)<br>- Survey /door number(s)<br>- Extent (Total measurement)<br>- Current market value | NIL  | "              | "                | "                | "                     |
| (iv)    | Houses / Apartments, etc.<br>- Location(s)<br>- Survey /door number(s)<br>- Extent (Total measurement)<br>- Current market value            | NIL  | "              | "                | "                | "                     |
| (v)     | Others (such as interest in property)                                                                                                       |      |                |                  |                  |                       |

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

| Sr. No. | Description                                                                             | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on ..... |
|---------|-----------------------------------------------------------------------------------------|---------------------------------------------------------------------|--------------------------------|
| (a)     | (i) Loans from Banks                                                                    | NIL                                                                 | NIL                            |
|         | (ii) Loans from financial institutions                                                  | "                                                                   | "                              |
|         | (iii) Government Dues:<br>(a) dues to departments dealing with government accommodation | "                                                                   | "                              |
|         | (b) dues to departments dealing with supply of water                                    | "                                                                   | "                              |
|         | (c) dues to departments dealing with supply of electricity                              | "                                                                   | "                              |

Amit Kumar Sharma.

|     |                                                                                                                                                     |            |  |
|-----|-----------------------------------------------------------------------------------------------------------------------------------------------------|------------|--|
|     | (d) dues to departments dealing with telephones                                                                                                     |            |  |
|     | (e) dues to departments dealing with government transport (Including aircraft and helicopters)                                                      |            |  |
|     | (f) Other dues, if any                                                                                                                              |            |  |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | IGJPS0638R |  |
|     | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]                                                             |            |  |
|     | (iii) Sales Tax [Only in case of proprietary business]                                                                                              |            |  |
|     | (iv) Property Tax                                                                                                                                   |            |  |

**C. Personal Detail**

GPF/CPF/PRAN No. :-

~~110165365426~~ 110165365426

Gender :-

M (M/F)

Date of Birth :-

06/01/1985 (DD/MM/YYYY)

Class/Group :-

C (A/B/C)

Cadre :-

Bihar Vidhan Sabha Secretariat.

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District :-

Patna

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature ..... Amit Kumar Sharma.

Name of Employee: Amit Kumar Sharma.

Place: PATNA

Designation: office Attendant

Date: .....

Department: Bihar Vidhan Sabha (Patna)

**Note:**

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Amit Kumar Sharma.